

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General (Camp) at Jammu)

Subject:- Promotion of Civil Judges (Junior Division) as Civil Judges (Senior Division) on Adhoc basis.

ORDER

No: 1340/RG/GJS

Dated: 30-08-2024

After considering comparative seniority, Vigilance report and performance of all Judicial Officers falling in the consideration zone, evaluated in terms of Criteria laid down vide High Court Order No. 648 datd 07.09.2019, the following Civil Judges (Junior Division) are temporarily promoted as Civil Judges (Senior Division) on adhoc basis:

S/Shri

- 1) Majid Farooq Mir;
- 2) Mohammad Ishtiyaq Alam Baba;
- 3) Javed Ahmad Parray;
- 4) Kamiya Singh Andotra;
- 5) Imran Hanief Khan;
- 6) Ms. Rimpi Rani;
- 7) Babar Hussain;
- 8) Rafaqat Hussain;
- 9) Esar Ul Nabi;
- 10) Ch. Ghulam Murtaza;
- 11) Sidhant Vaid;
- 12) Ms. Amandeep Kour;
- 13) Ms. Shama Sharma;
- 14) Ms. Priyanka Mahajan and
- 15) Ms. Masarat Jabeen.

The adhoc promotion shall be subject to the following conditions:

- i) The adhoc promotion shall be for a period of six months or till the regular promotion is made, whichever is earlier;
- ii) The adhoc promotion shall not confer them any right of regular promotion or any claim of seniority on regular basis.
- iii) The adhoc promotees shall be reverted to the cadre of Civil Judges (Junior Division) in case, they are not found fit in the regular promotion process or in case sufficient posts are not available for their promotion on regular basis.
- iv) The adhoc promotees shall continue to work at their respective place of postings until their formal adjustment is made by the High Court.

By Order.


29/8/24
(Shahzad Azeem)
Registrar General

No: 38173-97/RG/615

Dated: 30-08-2024

Copy of the above forwarded to the:

1. Principal Secretary to the Hon'ble Chief Justice, High Court of J&K and Ladakh
2. Secretary to Hon'ble Mr. Justice _____
..... for kind information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar;
4. Registrar Rules, High Court of J&K and Ladakh, Srinagar;
5. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Registrar (IT) Computers High Court of J&K and Ladakh, Srinagar;
..... for information.
7. Concerned Officers _____
.....for information and necessary compliance.
8. Incharge NIC, High Court of J&K and Ladakh, Jammu/ Srinagar for information and with the request to get the same uploaded on the High Court website
9. Incharge Library, High Court Wing, Jammu / Srinagar for information and keeping the record of the same.
10. Assistant Registrar Statistical Section High Court of J&K (Main Wing), Srinagar for information
11. Order file.


Additional Registrar (Adm)